

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A.No. 4/2016 in Civil Appeal No(s). 294/2016

GHAZIABAD DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX, GHAZIABAD AND ORS.

Respondent(s)

(For directions)

Date : 30/01/2017 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s)      Mr. P. Chidambaram, Sr. Adv.  
                                 Mr. Sunil Kumar Jain, Adv.  
                                 Mr. Akarsh Garg, Adv.

For Respondent(s)    Mr. K. Radhakrishnan, Sr. Adv.  
                                 Mr. Swarupama Chaturvedi, Adv.  
                                 Mr. T.N. Razdan, Adv.  
                                 Mr. Rupesh Kr., Adv.  
                                 Mr. A.K. Kaul, Adv.  
                                 Mr. T.N. Rajdeep, Adv.  
                                 Mrs. Anil Katiyar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard.

Pending appeal on the file of Commissioner of Income Tax  
(Appeals) may be decided but the decision will be subject to  
outcome of further order in these proceedings.

(MAHABIR SINGH)  
COURT MASTER

(VEENA KHERA)  
COURT MASTER